

**The Minister of Welfare (Shri Sitaram Kesri)** : (a) Pre-examination training centres for providing coaching to SC and ST candidates for Civil Services, State Services and Banking services etc. have been set up in various parts of the country including all State capitals.

(b) The centres are set up at places proposed by the State Governments/U.T. Admas.

[English]

### Import of Post Operative Equipments

840. **Shri M. V. Chandrashekara Murthy** : Will the Minister of Health and Family Welfare be pleased to state :

(a) whether the Union Government have identified some modern and sophisticated post-operative equipments for rendering treatment in different hospitals in the country;

(b) whether these equipments are mostly available in developed countries;

(c) if so, whether the Government propose to import these equipments; and

(d) if so, the details thereof ?

**The Minister of State in the Ministry of Health and Family Welfare (Shrimati D. K. Thara Devi Siddhartha)** : (a) Union Government has not made any separate identification of sophisticated post operative equipments for use in Union Government hospitals.

(b) to (d) Does not arise.

### P.F. Account of Scooter's India Ltd.

841. **Shri M. V. Chandrashekara Murthy** : Will the Minister of Labour be pleased to state :

(a) whether the Provident Fund Account of the employees of the Scooter's India Limited, public sector company are in arrears due to want of deposits of employees and employer's contribution;

(b) if so, the efforts being made to update the accounts; and

(c) the facts and details thereof ?

**The Minister of State in the Ministry of Labour (Shri K. Ramamurthy)** : (a) No, Sir.

(b) and (c) Do not arise.

### Evening Colleges in Delhi

842. **Dr. Krupasindhu Bhoi** : Will the Minister of Human Resource Development be pleased to state :

(a) whether imparting education to the employed persons is the main objective behind opening of evening colleges in Delhi;

(b) whether Government are also aware of the hardships being faced by such employed persons in attending the evening colleges in time after office hours; and

(c) if so, the timings being observed in Evening Colleges of Delhi and the steps taken to review the situation ?

**The Minister of Human Resource Development (Shri Arjun Singh)** : (a) According to the information furnished by the University of Delhi, the initial objective of opening Evening Colleges in Delhi was mainly to cater to the requirements of working people. However, to relieve the increasing pressure of admissions in Day Colleges, the University permitted Evening Colleges to admit students who are not employed.

(b) and (c) According to information furnished by the University of Delhi the timings being observed by Evening Colleges in Delhi are not uniform. Classes commence between 2.15-5.30 p.m. in different Colleges and continue upto 7.15-9.30 p.m. The University has informed that no complaint has been received regarding alleged hardships being faced by employed persons in attending Evening Colleges. The University has further stated that employed persons can also seek admission to the Non-Collegiate